## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/7/IB/2018

PETITION NUMBER

: CP/540/ (IB)/2017

NAME OF THE PETITIONER(S)

: KOTAK MAHINDRA BANK LTD

NAME OF THE RESPONDENT(S)

: LAKSHMI VILAS BANK & ORCHID PHARMA LTD

**UNDER SECTION** 

: 14 47

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

KOTEK MAHINDRA

4542P8017P

MONAH TONAM

ORDER

Counsel for petitioner present. He is directed to send private notice to the 2018 respondent for appearance and to make submining. and file an affidavit in proof of delivery. Put up on 06.02.2018.

\_sd-(S VIJAYARAGHAVAN) Member (Technical)

-sd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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